

ITEM NO.28

REGISTRAR COURT. 2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Civil Appeal No(s). 3860/2023

RAMANAND (SINCE DECEASED) THROUGH HIS LRS

Appellant(s)

VERSUS

HIRA LAL & ORS.

Respondent(s)

Date : 18-08-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Randhir Kumar Ojha, AOR

For Respondent(s)

Mr. Shashank Tripathi , AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1 is duly represented.

Respondent nos.2 and 3 are duly served, but there is no appearance.

Hence, process the matter for listing before the Hon'ble Court, as per rules.

VIVEK SAXENA
Registrar

pm